Ceramic Industry

- 1211. SHRI PARASRAM MEGHWAL : Will the Minister of INDUSTRY be pleased to state :
- (a) the number of ceramic industries functioning in the country, State-wise;
- (b) whether the Governments of Andhra Pradesh and Rajasthan have requested the Union Government for providing assistance and issue of licences for setting up more ceramic units in their States;
 - (c) if so, the details thereof; and
- (d) the time by when the final decision is likely to be taken?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) The number of ceramic industries unctioning in the organised sector in the country as on 1.4.96 state-wise is indicated in the statement enclosed.

- (b) The ceramic industry is delicensed. No proposal has been received from Andhra Pradesh and Rajasthan.
 - (c) Does not arise.
 - (d) Does not arise.

STATEMENT

State	No. of ceramic units
Maharashtra	3
Madhya Pradesh	2
Karnataka	2
Haryana	7
Gujarat	10
Rajasthan	3
Uttar Pradesh	3
Andhra Pradesh	8
Pondicherry	3
Kerala	1
Tamil Nadu	2
Orissa	1
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Translation]

Reduction in Tariff

- 1212. SHRI JAGAT VIR SINGH DRONA: Will the linister of FINANCE be pleased to state:
 - (a) whether the Government are aware that if India

continued to resort to reduction in tariff and other countries did not follow suit, it will not only deprive India of several of its export markets but its share in the domestic marke; would also be reduced substantially; and

(b) if so, the approach of the Government in the above matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) The Indian import tariffs are higher than those prevailing in most of the developed and developing economies. Further, reductions in the import tariffs have been gradual and calibrated taking into account the interests of the domestic industry. Therefore, there is no need for any apprehension of India losing the export markets or the domestic industry getting affected adversely.

[English]

Export of Cotton

- 1213. SHRI SHANTILAL PARSOTAMDAS PATEL: Will the Minister of TEXTILES be pleased to state:
- (a) the details of quota for export of cotton sanctioned by the Government during the years 1995-96 and 1996-97;
- (b) the details of quota allotted to different States during the above period and actually exported by the States;
- (c) whether the full sanctioned export quota of cotton has not been adhered by various States during the period; and
- (d) if so, the difficulties faced by various States in fulfilling the demand of the Union Government in the export of cotton?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) During the cotton season 1995-96 and the current cotton season 1996-97 (as on date), cotton quotas of 15.90 lakh bales and 12.20 lakh bales of cotton, respectively were released by Government to various State Federations/Corporations and other agencies for export.

- (b) and (c) The details of cotton export quota released and actually exported by various State Federations/Corporations are indicated in the statement attached.
- (d) Some Federations/Corporations have been unable to utilise the entire export quota in 1995-96 for variety of reasons including financial difficulties, insufficient procurement of cotton or not getting adequate buyers for their quality of cotton etc.